

Declaration of Assets and Liabilities

Year 2025

I, Sanjay Bharti, son/daughter/wife of Late Halkhori Das

aged 53 years, belonging to Bihar Legislative Assembly

service and presently working as Assistant Section Officer

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-	20,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,78,546/- SBI, Bihar Vidhan Mandal Branch.	40,000/- SBI, Bihar Vidhan Mandal Branch.			
(iii)	Bonds, Debentures and Shares in companies	No	No	No	No	No
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No- 517615456 (Monthly-102/- (dt-17 th to 17 th))	No	No	No	No
(v)	Motor Vehicles (details of make, etc.)	No	No	No	No	No
(vi)	Jewellery (give details of weight and value)	20 gram gold value-1,58,880/-	40 gram gold. Value-3,17,760/-	No	No	No
(vii)	Other assets, such as values of claims / interests	LG UHDTV (70") value-93,000/- LG Microwave value-20,500/-				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sanjay Bharti

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	12 Katta. Boriar Pur. Mangeet Paternal.	No	No	No	No
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(v)	Others (such as interest in property)	No	No	No	No	No

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	No	No
	(ii) Loans from financial institutions	No	No
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	No
	(b) dues to departments dealing with supply of water	No	No
	(c) dues to departments dealing with supply of electricity	No	No

Sanjay Bharti

	(d) dues to departments dealing with telephones	No	No
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Period March-2023 to Feb-2024 Total Income Tax Pay - 83,919/- PAN No- BBRPB8819F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	No	No
	(iii) Sales Tax [Only in case of proprietary business]	No	No
	(iv) Property Tax	No	No

C. Personal Detail

✓ GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sanjay Bharti

Name of Employee: Sanjay Bharti

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly
Patna.

Place: Patna.

Date: 13.02.25

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.